

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2477
ANSWERED ON:11.03.2015
FUNCTIONING OF UNIVERSITIES
Nishank Dr. Ramesh Pokhriyal

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the steps taken/proposed to be taken by the Government to ensure monitoring, transparency and accountability in the functioning of universities;
- (b) whether minimum eligibility criteria/ norms have been fixed for the appointment of Chancellors and Vice-chancellors in the private universities;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to ensure compliance of these norms by the private universities?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d) The UGC has notified various Regulations to monitor the Universities. Quality Assurance through assessment and accreditation has been made mandatory for Universities and Colleges. Commission conducts the visits of Expert Committees to the Private Universities & deemed to be universities with an objective to ensure that these Institutions maintain the standards of teaching and research in higher education. The Private Universities Acts provide for the appointment of Chancellors and Vice Chancellors of the concerned universities. However, the UGC has not fixed any criteria/norms for the appointment of Chancellors in Private Universities. The UGC has notified University Grants Commission (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education) Regulations, 2010 and its amendment in 2013 which has the eligibility criteria for appointment of Vice Chancellors in Universities.